

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. SAURABH PARTAP SINGH LALER

Criminal Appeal No(s). 618/2019

THE STATE OF UTTAR PRADESH

Appellant(s)

VERSUS

RAJESHWAR & ANR.

Respondent(s)

Date : 24-03-2022 This appeal was called on for hearing today.

For Appellant(s)

Mr. Sanjay Kumar Tyagi, AOR
Mr. Prabhat Kumar Rai, Adv.

For Respondent(s)

UPON hearing the counsel, the Court made the following
O R D E R

Service complete.

Records not received from the concerned Courts.

Issue D.O. letter for remitting records.

List again on 06.05.2022.

SAURABH PARTAP SINGH LALER
Registrar